NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MAHOSOHOAN. S. N.J.

Counsel For Respondent

2) DEV ESTENAAR. J Counsel for R-1, R-2, Rts; For Ms. Shirakumar & R-12, R-13, R-14 to R-15.

3) ADITYA.S

LQUNSSL FOR PETITIONERS

ORDER

Counsel for petitioner present. Counsels for R1, R2, R6, R12 to R16 and R7 & R8 are present. Counsels representing R4 and R9 to R11 called but were absent. No representation. R4 and R9 to R11 are set ex parte. Both the parties present today are directed to make final submissions. Put up on 05.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)